

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 04(ND)10**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016**

**NAME OF THE COMPANY:** M/s. Sh. SP Gupta V/s. M/s. International Commernter Ltd. &  
ors.

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	Mr. Nitesh Jain	Adv	Per	
2	Mr. Pradeep Phungia	CA		
1.	MR. RAJNISH SINHA	(ADV)	R 1 to 6	
2.	MS. NEHA KHURANA	(ADV)		

**ORDER**

Learned counsel for the parties are present. It is represented by the parties that C.P. No. 04(ND)10, C.P. No. 128(ND)10, C.P. No. 85(ND)12 and C.P. No. 100(ND)14 are all connected matters and to be heard together for which necessary oral leave has been obtained from the Hon'ble Principal Bench, New Delhi. They seek and are given time to advance the arguments in the matter. In the meantime, the parties will file their written synopsis and carry out pagination.

List on 21.11.2016.

Sd-  
(R.Varadharajan)  
Member (Judicial)

Sd/-  
(Maharaj Krishan Hanjura)  
Member (Judicial)